

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NOS. 865-867/2023

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARY APPELLANT

VERSUS

JHAGALLEY & ORS.

RESPONDENTS

Date : 19-07-2024 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANDEEP MEHTA
[IN CHAMBER]

For Appellant(s) Ms. Pallavi Kumari, Adv.
 Mr. Shaurya Sahay, AOR
 Mr. Aditiya Kumar, Adv.

For Respondent(s) Mr. Prabhoo Dayal Tiwari, Adv.
 Ms. Shashi Kiran, AOR
 Dr. Satish Chandra, Adv.
 Mr. Surya Kumar, Adv.
 Ms. Manisha Tiwari, Adv.
 Mr. Radhey Sham, Adv.
 Mr. Mohinder Nath Sharma, Adv.
 Mr. Arjun Sain, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

1. At the request of learned counsel representing the appellant-State of Uttar Pradesh, last opportunity of four weeks is granted to serve the notice upon the respondent no.3.

2. List thereafter.

(POOJA SHARMA)
COURT MASTER (SH)

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)